

Bill Summary

The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006

- The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006 was introduced in the Lok Sabha on July 31, 2006. The Bill was introduced by the Ministry of Social Justice and Empowerment.
- The Bill seeks to amend the Constitution (Scheduled Caste) Order, 1950.
- The Bill seeks the inclusion of new castes based on social, educational and economic backwardness.
- The Bill makes modifications or imposition of area restrictions in the existing communities.
- The List of Scheduled Castes was first notified in 1950. The list has been modified several times. The Bill amends the list in respect of 17 communities from the states of Haryana, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab and Chattisgarh.
- The Bill includes synonymous communities in respect of a caste in the existing list.
- The proposed changes are:

State	Original Entry	Modified Entry
Haryana	Batwal	Batwal, Barwala
	Megh	Megh, Meghwal
Kerala	Thandan	Thandan (excluding Ezhuvas , Thiyyas and Thanchan in the erstwhile Cochin, Malabar and Tranvancore areas.)
Madhya Pradesh	Bagri, Bagdi	Bagri, Bagdi (excluding Rajput, Thakur sub-castes among Bagri, Bagdi)
Maharashtra	Basor, Burud, Bansor, Bansodi	Basor, Burud, Bansor, Bansodi, Basod
	Bhambi, Bhambhi, Asadaru, Asodi,	Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar,

	Chamadia, Chamar, Chamari, Chambhar, Chamgar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Madar, Madig, Mochi, Telegu Mochi, Kamati Mochi, Ranigar,, Rohidas, Nona, Ramnami, Rohit, Samgar, Samagara, Satnami, Suryabanshi, Surjyaramnami	Chamari, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi, Telegu Mochi, Kamati Mochi, Ranigar,, Rohidas, Nona, Ramnami, Rohit, Samgar, Samagara, Satnami, Suryabanshi, Surjyaramnami, Charmakar, Pardeshi Chamar
	Bhangi, Mehtar, Olgana, Rukhi, Malakana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmali, Hela	Bhangi, Mehtar, Olgana, Rukhi, Malakana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmali
Orissa	Chamar, Mochi, Muchi, Satnami	Chamar, Chamara, Chamar-Ravidas, Chamar – Rohidas, Mochi, Muchi, Satnami
	Kandra, Kandara	Kandra, Kandara, Kadama, Kuduma, Kodma, Kodama
Punjab		Insertion of “Mahatam, Rai Sikh” after Entry 38
Chattisgarh		Insertion of “Turi” after Entry 43

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